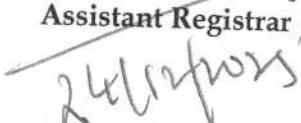


REVISED

INCOME TAX APPELLATE TRIBUNAL: KOLAKTA ZONE: KOLAKTA
CONSTITUTION OF KOLAKTA BENCHES FROM 29/12/2025 TO 01/01/2026
[02/01/2026 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"B" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.) [For 29/12/2025] Shri George Mathan, Judicial Member & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10.30 A.M.) [For 30/12/2025 to 01/01/2026]	Court Room No.2
"C" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "B" Bench)	Court Room No.2
"D" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "C" Bench)	Court Room No.3

Note : 1. "A" & "SMC" Bench of ITAT, Kolkata will not function during this week.
2. Guwahati Bench will not function during this week.
3. Patna Bench will not function during this week.
4. During the week non-functional Bench of ITAT, Cuttack Bench, Cuttack & ITAT, Ranchi Bench, Ranchi.


[Manish Bhowmik]
Assistant Registrar


INCOME TAX APPELLATE TRIBUNAL, KOLKATA

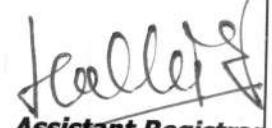
CAUSE LIST OF B BENCH FOR 29-DECEMBER-2025 (MONDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID- RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 117/KOL/2015	2010-2011	[A] MPS GREENERY DEVELOPERS LTD.	
2	IT(SS)A 124/KOL/2015	2010-2011	[D] M/S MPS GREENERY DEVELOPERS LTD.	
3	ITA 1412/KOL/2024	2013-2014	[A] S.S. COMMOSALE PVT. LTD.	
4	ITA 1413/KOL/2024	2014-2015	[A] S S COMMOSALE PVT. LTD.	
5	ITA 620/KOL/2025	2016-17	[D] HANUMAN VINIMAY PRIVATE LIMITED	
6	ITA 633/KOL/2025	2015-16	[D] KAMINI FINANCE AND INVESTMENT COMPANY LIMITED	
7	ITA 634/KOL/2025	2018-19	[D] KAMINI FINANCE AND INVESTMENT COMPANY LIMITED	
8	ITA 2379/KOL/2025	2018-2019	[A] JAMSHED ALAM	
9	ITA 2387/KOL/2025	2017	[D] LAL TRADERS & AGENCIES PVT LTD	
10	ITA 2403/KOL/2025	2017-2018	[A] KHEM KA BENGAL TELECOM	
11	ITA 2405/KOL/2025	2011-2012	[A] INDIAN OIL PETRONAS PVT. LTD.	
12	ITA 2406/KOL/2025	2012-2013	[A] INDIAN OIL PETRONAS PVT. LTD.	


Assistant Registrar
24-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF B BENCH FOR 30-DECEMBER-2025 (TUESDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID- RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 134/KOL/2025	2015-16	[D] KALAWATI INVESTMENTS & TRADING P LTD. (EFILING)	
2	ITA 1304/KOL/2025	2018-2019	[A] GADADHAR MERCANTILE PRIVATE LIMITED	
3	ITA 1420/KOL/2025	2012-13	[D] GLOBAL CAPITAL MARKETS LIMITED	
4	ITA 1477/KOL/2025	2018-2019	[A] LINKPOINT INFRASTRUCTURE PRIVATE LIMITED	
5	ITA 1550/KOL/2025	2015-2016	[A] JAFF CHEN	
6	ITA 1588/KOL/2025	2013-2014	[A] JINDAL COMMODITIES	
7	ITA 1615/KOL/2025	2021-2022	[A] KMC MAJDOOR S CO OPERATIVE SOCIETY LIMITED	
8	ITA 1774/KOL/2025	2015-16	[D] ISHANA PROJECTS PRIVATE LIMITED	
9	ITA 1775/KOL/2025	2016-17	[D] ISHANA PROJECTS PRIVATE LIMITED	
10	ITA 1830/KOL/2025	2025-26	[A] JHAGRU BABA FOUNDATION TOLLYGUNGE DARBAR SOCIETY	


Assistant Registrar
24-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF B BENCH FOR 31-DECEMBER-2025 (WEDNESDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID- RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1422/KOL/2024	2012-2013	[A] KRISHNENDU CHANDA	
2	ITA 1885/KOL/2025	----	[A] LALITKUNJ SOBHASARIA FOUNDATION	
3	ITA 2320/KOL/2025	-	[A] KALYAN BRATA SANGHA	
4	ITA 2323/KOL/2025	-	[A] KISSEN DAYAL RAMESWAR CHARITY TRUST	
5	ITA 2324/KOL/2025	2017-18	[D] JAI KISHAN SARAF	
6	ITA 2423/KOL/2025	2022-2023	[A] HULDIBARI INDUSTRIES AND PLANTATION COMPANY LIMITED	
7	ITA 2424/KOL/2025	2012-2013	[A] L.N. FIELDS PRIVATE LIMITED	
8	ITA 2426/KOL/2025	2017-2018	[A] M/S. KRISHNABHAKTA GRIHA NIRMAN PVT. LTD.	
9	ITA 2427/KOL/2025	2025-2026	[A] INSTITUTE OF ENGINEERING & MANAGEMENT	

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Assistant Registrar
24-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF B BENCH FOR 01-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID- RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 211/KOL/2022	2015-16	[A] INTERNATIONAL SEAPORT (HALDIA) PVT. LTD.	
2	ITA 212/KOL/2022	2016-17	[A] M/S. INTERNATIONAL SEAPORTS (HALDIA) PVT. LTD.	
3	ITA 509/KOL/2025	2015-2016	[A] G.S. PROCON PRIVATE LIMITED	
4	ITA 2437/KOL/2025	2016-17	[A] ISHAAN SAREE PRIVATE LIMITED	
5	ITA 2444/KOL/2025	-	[A] G.N. AGARWAL CHARITABLE TRUST	
6	ITA 2445/KOL/2025	-	[A] G.N. AGARWAL CHARITABLE TRUST	


Assistant Registrar
24-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF C BENCH FOR 29-DECEMBER-2025 (MONDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER COMPLETION OF "B" BENCH.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 212/KOL/2021	2016-17	[A] MERINO INDUSTRIES LTD	
2	ITA 435/KOL/2021	2015-16	[A] M/S. HINDUSTHAN NATIONAL GLASS & INDUSTRIES LTD.	
3	ITA 19/KOL/2022	2015-16	[D] M/S HINDUSTAN NATIONAL GLASS INDUSTRIES LIMITED	
4	ITA 1129/KOL/2023	2009-10	[A] RUCHI VINTRADE (P) LTD	
5	IT(SS)A 112/KOL/2024	2014-2015	[A] ANAND SUREKA	
6	ITA 1289/KOL/2024	2014-2015	[A] JHV CONSTRUCTION CO. PVT. LTD.	
7	ITA 1533/KOL/2024	2008-09	[D] ANURODH COMMODITIES PVT. LTD.	
8	ITA 2239/KOL/2024	2012-13	[D] LEGENDARY GEMS PRIVATE LIMITED	
9	ITA 1952/KOL/2025	2019-20	[D] NAWAL KUMAR KANODIA	
10	ITA 2401/KOL/2025	2017-2018	[A] MECH SECONS	


Assistant Registrar
24-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF C BENCH FOR 30-DECEMBER-2025 (TUESDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER COMPLETION OF "B" BENCH.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 128/KOL/2017	2012-13	[A] IRELY SOFT SERVICE (I)PRIVATE LIMITED	
2	ITA 664/KOL/2023	2013-14	[D] M/S. SARGA HOTEL PVT. LTD.	
3	ITA 665/KOL/2023	2014-15	[D] M/S. SARGA HOTEL PVT. LTD.	
4	ITA 2107/KOL/2024	2015-2016	[A] TRIDENT TIE UP PVT LTD	
5	ITA 2108/KOL/2024	2016-2017	[A] TRIDENT TIE UP PVT LTD	
6	ITA 2109/KOL/2024	2018-2019	[A] TRIDENT TIE UP PVT LTD	
7	ITA 2372/KOL/2024	2014-2015	[A] ANUSUA GHOSH	
8	ITA 2391/KOL/2024	2012	[D] SRI.RATAN KUMAR SOMANI	
9	CO 62/KOL/2025	2012-2013	[A] SRI RATAN KUMAR SOMANI	
10	ITA 2414/KOL/2025	2020-2021	[A] MSTC LTD.	


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24-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

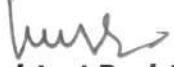
CAUSE LIST OF C BENCH FOR 31-DECEMBER-2025 (WEDNESDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER COMPLETION OF "B" BENCH.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 659/KOL/2022	2011-2012	[A] THE JUTE CORPORATION OF INDIA LTD.	
2	ITA 838/KOL/2024	2013-14	[A] JAINCO TRANSMISSION LTD.	
3	ITA 839/KOL/2024	2016-17	[A] JAINCO TRANSMISSION LTD.	
4	ITA 840/KOL/2024	2017-18	[A] JAINCO TRANSMISSION LTD.	
5	ITA 1195/KOL/2024	2020-2021	[A] PRIYABRATA SHARMA	
6	ITA 1431/KOL/2024	2018-19	[D] SANJAY KUMAR KANODIA	
7	ITA 1922/KOL/2024	2015-2016	[A] JADUPUR ANCHAL SAMABAY KRISHI UNNAYAN SAMITY	
8	ITA 2312/KOL/2024	2015-16	[D] INDIAN IRON AND STEEL SECTOR SKILL COUNCIL	
9	ITA 2219/KOL/2025	2011-12	[A] NAHAR VINIYOG PRIVATE LIMITED	
10	ITA 2235/KOL/2025	2014-15	[D] MIRA FINLEASE PRIVATE LIMITED	


Assistant Registrar
24-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF C BENCH FOR 01-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER COMPLETION OF "B" BENCH.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1516/KOL/2025	2014-15	[D] JK LAKSHMI CEMENT LIMITED	
2	ITA 1668/KOL/2025	2021-22	[D] J. K . LAKSHMI LIMITED	
3	ITA 1778/KOL/2025	2013-14	[D] J.K.LAKSHMI CEMENT LIMITED	
4	CO 79/KOL/2025	2013-2014	[A] J.K.LAKSHMI CEMENT LIMITED	
5	ITA 1642/KOL/2025	2018-19	[D] PACEMAN SALES PROMOTION PVT LTD	
6	ITA 1944/KOL/2025	2011-2012	[A] MAITHAN CERAMIC LTD.	
7	ITA 2257/KOL/2025	2011-2012	[A] MAITHAN ISPAT LIMITED	
8	ITA 2030/KOL/2025	2015-2016	[A] MOLIND ENGINEERING LTD.	
9	ITA 2042/KOL/2025	2018-2019	[A] NABA KUMAR MALAKAR	
10	ITA 2259/KOL/2025	2012-2013	[A] MNR EXPORTS PVT. LTD.	
11	ITA 2443/KOL/2025	2018-2019	[A] MUDIALI CLUB	

WWS
**Assistant Registrar
24-Dec-2025**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF D BENCH FOR 29-DECEMBER-2025 (MONDAY)

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID- WUJ-UMEQ-TBB

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1014/KOL/2025	2018-2019	[A] UDIT TODI	
2	ITA 1064/KOL/2025	2018-19	[A] PATHA BHAWAN	
3	ITA 1078/KOL/2025	2016-17	[D] SUBHRASHI TRADELINK PVT. LTD.	
4	ITA 1751/KOL/2025	2011-2012	[A] PROMINENT SUPPLIERS PVT. LTD. (SUCCESSOR OF GALLANT DISTRIBUTORS PVT. LTD. PURSUANT TO AMALGAMATION)	
5	ITA 2385/KOL/2025	2014-15	[D] SMITA BOSE	
6	ITA 2386/KOL/2025	2019-2020	[A] RAMESH KUMAR DAMANI	
7	ITA 2390/KOL/2025	2022-23	[D] RITESH BANSAL	
8	ITA 2391/KOL/2025	2015-16	[D] SRIJAN POLYPACKS LIMITED	
9	ITA 2393/KOL/2025	2017-2018	[A] RINKU BANERJI LEGAL HEIR OF LATE PRATIP BANERJI	
10	ITA 2402/KOL/2025	2017-2018	[A] T.P. ROY CHOWDHURY & COMPANY PVT. LTD.	
11	ITA 2404/KOL/2025	2014-2015	[A] SANDIP SOMANI THROUGH LEGAL HEIR SUMAN SOMANI (WIFE)	
12	ITA 734/KOL/2025	2017-18	[A] PRABIR PRAMANIK	


Assistant Registrar
24-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF D BENCH FOR 30-DECEMBER-2025 (TUESDAY)

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID- WUJ-UMEQ-TBB

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1102/KOL/2025	2014-15	[D] VOMIT MARKETING PRIVATE LIMITED	
2	ITA 2145/KOL/2025	2017-18	[A] RADHAGOVINDA FABRICS PRIVATE LIMITED	
3	ITA 2393/KOL/2018	2000-01	[D] CFL CAPITAL FINANCIAL SERVICES LTD.	
4	ITA 2394/KOL/2018	2003-04	[D] CFL CAPITAL FINANCIAL SERVICES LTD.	
5	ITA 2395/KOL/2018	2005-06	[D] CFL CAPITAL FINANCIAL SERVICES LTD.	
6	ITA 2409/KOL/2025	2020-2021	[A] PRABARTAK TRUST	
7	ITA 2411/KOL/2025	2012-2013	[A] UNISYS SOFTWARES AND HOLDING INDUSTRIES LTD.	
8	ITA 2412/KOL/2025	2021-2022	[A] POOJA BERIA	
9	ITA 2413/KOL/2025	2015-2016	[A] SWAPAN BHATTACHARYA	
10	ITA 47/KOL/2025	2016	[D] PRADYUT NANDI	


Assistant Registrar
24-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF D BENCH FOR 31-DECEMBER-2025 (WEDNESDAY)

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID- WUJ-UMEQ-TBB

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1114/KOL/2025	2012-13	[D] RAJDEEP TRADECOM PVT. LTD.	
2	ITA 1240/KOL/2023	2012-13	[A] M/S. MULKRAJ TRACOM PVT. LTD.	
3	ITA 1570/KOL/2025	2014-2015	[A] SKYSCRAPER PROJECTS PRIVATE LIMITED	
4	ITA 2422/KOL/2025	2023-2024	[A] QUICKTOUCH TECHNOLOGIES LTD.	
5	ITA 2425/KOL/2025	2016-2017	[A] SEKHAR ROY	


Assistant Registrar
24-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF D BENCH FOR 01-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID- WUJ-UMEQ-TBB

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 56/KOL/2025	2013-14	[A] VEDANTA RESOURCES PRIVATE LIMITED	
2	ITA 1115/KOL/2025	2013-14	[D] VEDANTA RESOURCES PRIVATE LIMITED	
3	ITA 1294/KOL/2025	2018-2019	[A] VIKRAMADITYA MOHAN THAPAR FAMILY TRUST	
4	ITA 1706/KOL/2025	2011-2012	[D] PBN CONSTRUCTION PVT LTD	
5	ITA 1709/KOL/2025	2017-2018	[A] RITU MODA	
6	ITA 2430/KOL/2025	2018-2019	[A] SHREE BABA TOWERS PVT. LTD.	
7	ITA 2432/KOL/2025	2017-18	[A] ROY ENTERPRISE	
8	ITA 2434/KOL/2025	2018-19	[A] TRINCAS COMMOTRADE (P) LTD	
9	ITA 2436/KOL/2025	2025-26	[A] TREASURES OF INNOCENCE	
10	ITA 2442/KOL/2025	2012-2013	[A] WOODSTICK COMMO SALES PVT. LTD.	


Assistant Registrar
24-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 31-DECEMBER-2025 (WEDNESDAY)

BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT

THIRD MEMBER MATTERS							
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks
1	CO	11	KOL	2023	2011-12 [A] M/S. TIRUPATI FINCOM PVT. LTD.	A	
2	ITA	487	KOL	2023	2011-12 [D] M/S. TIRUPATI FINCOM PVT. LTD.	A	
3	ITA	699	KOL	2024	2020-21 [A] SATTIK EXPORTS PVT. LTD.	C	


Assistant Registrar
24-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 01-JANUARY-2026 (THURSDAY)

BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT

THIRD MEMBER MATTERS						
Srl	Appeal Number		Assmt. Year	Assessee	Bench	Remarks
1	ITA	1290	KOL	2024	2016- 2017	[A] HLA HOTELS CITY INN LTD.


Assistant Registrar
24-Dec-2025